

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH ALLAHABAD.

Original Application No.490 of 2004.

Allahabad this the 13th day of May 2004.

Hon'ble Mr. Justice S.R. Singh, V.C.

Hon'ble Mr. D.R. Tiwari, A.M.

A.K. Ganguly,
Private Secretary,
Office of the Accountant General (Audit)
U.P. 'Satyanishtha Bhawan'
15-A, Dayanand Marg, Allahabad.

.....Applicant.

(By Advocate : Sri J.J. Munir)

Versus.

1. Union of India
through the Secretary
Ministry of Finance,
Govt. of India, New Delhi.
2. Comptroller & Auditor General of India,
10, Bahadur Shah Zafar Marg, New Delhi.
3. Principal Accountant General (Audit)I,
U.P. Allahabad.
4. Sr. Dy. Accountant General (Audit) I, U.P.
Allahabad.
5. Shri J.P.N. Singh, Sr. Dy. Accountant General
(Admn.) Office of A.G. (Audit)I, U.P. Allahabad.
6. Smt. Saraswati Bhattacharya,
Private Secretary, Office of A.G. (Audit)I,
U.P. Allahabad.
7. Shri J.P. Saxena, Stenographer
Office of A.G. (Audit)I, U.P. Allahabad.

.....Respondents.

(By Advocate : Sri Amit Sthalekar)

O_R_D_E_R_

(By Hon'ble Mr. Justice S.R. Singh, V.C.)

Heard Sri J.J. Munir, learned counsel for the
applicant, Sri S.K. Pandey holding brief of Sri A
Sthalekar learned counsel for the respondents and
perused the O.A.

Rej

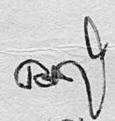
2. The applicant was appointed as Private Secretary in the office of Accountant General (Audit), U.P. Allahabad and was posted at Lucknow Office. The present O.A. has been instituted for issuance of a direction to the respondents to convene a Departmental Promotion Committee for considering the eligible candidates for promotion to the post of Senior Private Secretary adjusted to the Principal Accountant General (Audit)I, U.P. Allahabad and to finalise and complete the process of promotion in accordance with rules. It is alleged that earlier the process of selection for promotion to the post of Senior Private Secretary to the Principal Accountant General (Audit)I, U.P. Allahabad was perhaps, held up because of pendency of litigation in the Tribunal. It is alleged that now the litigation came to an end with the disposal of the O.A. No.458/01 that had been filed in the Tribunal. It is, therefore, submitted by learned counsel for the applicant that there is no impediment in the promotion to the post of Senior Private Secretary to the Principal Accountant General (Audit)I, U.P. Allahabad.

3. The applicant, it appears, has already preferred representation, a copy of which has been annexed as Annexure 10 for considering his candidature for promotion to the said post.

4. Having heard counsel for the parties, we dispense of the O.A. at the admission stage itself with a direction that the Competent Authority shall look into the matter and take appropriate decision with reference to the representation preferred by the applicant in respect of his claim for promotion to the post of Senior Private Secretary to the Principal Accountant General (Audit)I, U.P. Allahabad within a period of four months from the date of receipt of a copy of this order.

No costs.


Member-A.


Vice-Chairman.